

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.)

No(s). 10539/2013

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

Date : 29/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr.Amandeep Mehra,adv.
Mr. Daya Krishan Sharma ,Adv.

For Respondent(s)

Mr.Vaibhav Yadav,adv.
Mr. Abhish Kumar ,Adv.Mr.Sudarshan Rajan,adv.
Mr.Hitesh Kumar Saini,adv.UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the respondent No.1 and the Ld.counsel for the
respondent No.2 seek and are given four weeks time as last chance
to file the counter affidavit.

Await the return of the service of notice already issued to
the respondent No.3.

List again on 17.11.2014

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.09.01
16:22:56 IST
Reason: